

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1523/97

DATE OF ORDER : 13-11-1997.

Between :-

P. Narasimha Rao

... Applicant

And

1. Railway Board,
rep. by its Secretary (Establishment),
Railbhavan, New Delhi.
2. General Manager,
SC Rlys, Rail Nilayam, Sec'bad.
3. Divisional Railway Manager,
Guntakal, Anantapur District.
4. Chief Electrical Engineer,
Rail Nilayam, Sec'bad.

... Respondents

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Counsel for the Applicant : Shri K.S. Murthy

Counsel for the Respondents : Shri N.R. Devaraj, Sr. CGSC

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CORAM:

THE HON'BLE SHRI H. RAJENDRA PRASAD : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri H. Rajendra Prasad, Member (A)) *See 13/1*

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... 2.

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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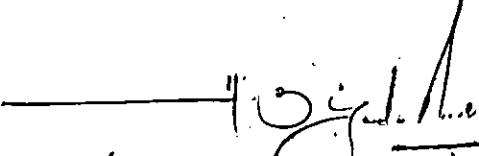
Heard Sri K.S.Murthy, counsel for the applicant and Sri N.R.Devaraj, standing counsel for the respondents.

2. The applicant is aggrieved about his non-promotion to selection grade (Rs. 4,500-5,700) as per his turn. He was earlier considered for such promotion in August, 1992, August, 1993 and June, 1994, but was not found suitable to be given the selection grade. The officer has since submitted a further representation dt. 30-6-97 to Respondent No.1 projecting the same grievance as before, and states that he is due to retire very shortly i.e., in January, 1998. Considering this aspect, it would be necessary to direct the Respondent No. to have the case of the officer examined very expeditiously, take a suitable decision and communicate the same within four weeks from today to the applicant. In case the decision so taken goes adverse to the officer, a detailed, speaking order is to be issued to the applicant expeditiously.

3. Thus the O.A. is disposed of at the admission stage itself. No order as to costs.

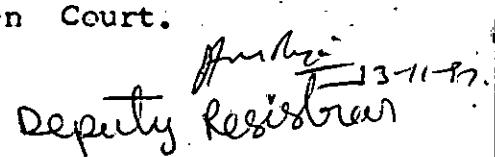

(B.S.JAI PAR MESHWAR)
Member (J)

13/11/97


(H.RAJENDRA PRASAD)
Member (A)

Dated: 13th November, 1997.
Dictated in Open Court.

svl/


Deputy Registrar
31-11-97

O.A.1523/97.

To

1. The Secretary, (Establishment)
Railway Board, Railbhavan, New Delhi.
2. The General Manager, SC Rlys,
Railnilayam, Secunderabad.
3. The Divisional Railway Manager,
Guntakal, Anantapur Dist.
4. The Chief Electrical Engineer,
Railnilayam, Secunderabad.
5. One copy to Mr.K.S.Murthy, Advocate, CAT.Hyd.
6. One copy to Mr.N.R.Devraj, SC for Rlys, CAT.Hyd.
7. One copy to Mr HHRP.M.(A) CAT.Hyd.
8. One copy to D.R.(A) CAT.Hyd.
9. One spare copy.

pvm

16/11/97
C.C. Today
13/11/97 I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)
The Hon'ble Mr. B. S. Jaiparameshwar (M)

DATED:- 13/11/97

ORDER/JUDGEMENT:

M.A.,/RA.,/C-A.No..

in

O.A.No. 1523/97.

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

